

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.08.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Orders

| S. No. | Case No.  | Name of the parties  | Counsel for Appellants | Counsel for Respondents   |
|--------|---|--|------------------------|---|
| 1.     | I.A. No. 1301 of 2021 in Comp. App. (AT) (Ins) No. 89 of 2021 | UTI Structured Debt Opportunities Fund-I<br>Vs.<br>Pinkush Jaiswal                           | Mahesh Agarwal         | Ankita Singhania<br>Amit Jaste                                      |
| 2.     | Comp. App. (AT) (Ins) No. 655 of 2020                         | Gp Capt Atul Jain<br>Vs.<br>Tripathi Hospital Pvt. Ltd.                                      | Atul Jain              | Ravi Ranjan<br>Shivani Kher-R1,<br>R2, R3 & R8                      |
| 3.     | Comp. App (AT) (Ins) No. 921 of 2020                          | Commercial Tax Department<br>Government of Rajasthan<br>Vs.<br>Ebix Software India Pvt. Ltd. | Vishal Meghwal         | Mahima Singh<br>Gautam Swarup<br>Gunjan Jindal<br>Kartikeya Jaiswal |

### For Directions

|    |  |  |                 |                   |
|----|--|--|-----------------|-------------------|
| 4. | Comp. App. (AT) (Ins) No. 1157 of 2019 | Export- Import Bank of India<br>Vs.<br>EPC Constructions India Ltd. through<br>Abhijit Guhathakurta, RP<br><b>With</b> | Ashish Rana     | Nakul Sachdeva    |
| 5. | Comp. App (AT) (Ins) No. 1413 of 2019  | Shaarc Projects Ltd.<br>Vs.<br>EPC Construction India Ltd. & Ors.<br><b>With</b>                                       | Manish Shekhari | Nakul Sachdeva    |
| 6. | Comp. App (AT) (Ins) No. 1416 of 2019  | Om Namah Shivay Logistics<br>International Pvt. Ltd.<br>Vs.<br>EPC Constructions India Ltd & Ors.<br><b>With</b>       | Manish          | Nakul Sachdeva    |
| 7. | Comp. App. (AT) (Ins) No. 1426 of 2019 | Export –Import Bank of India<br>Vs.<br>EPC Constructions India Ltd & Anr.<br><b>With</b>                               | Ashish Rana     | Nakul Sachdeva    |
| 8. | Comp. App. (AT) (Ins) No. 1474 of 2019 | Xylem Water Solutions India Pvt Ltd.<br>Vs.<br>EPC Constructions India Ltd & Ors.<br><b>With</b>                       | Atul Shanker    | Nakul Sachdeva-R1 |

|     |   |   |                      |                            |
|-----|---|---|----------------------|----------------------------|
| 9.  | Comp. App (AT)<br>(Ins) No. 1519 of<br>2019 | UCO Bank<br>Vs.<br>Abhijit Guhathakurta & Ors.<br><br><b>With</b>   | B. Dubey             | Nakul Sachdeva             |
| 10. | Comp. App (AT)<br>(Ins) No. 01 of<br>2020   | Slipco Constructions Pvt. Ltd.<br>Vs.<br>EPC Constructions India Ltd. & Ors.<br><br><b>With</b>   | Harsh Gurbani        | Nakul Sachdeva             |
| 11. | Comp. App. (AT)<br>(Ins) No. 14 of<br>2020  | EPC Constructions India Ltd.<br>Vs.<br>SREI Equipment Finance Ltd.<br><br><b>With</b>   | AAkarshan Sahay      | Arijit Mazumdar            |
| 12. | Comp. App (AT)<br>(Ins) No. 42 of<br>2020   | Gujarat Maritime Board<br>Vs.<br>Abhijit Guhathakurta<br>Resolution Professional of EPC<br>Constructions India Ltd & Anr.<br><br><b>With</b>  | Gursharan H. Virk    | Rohan Malik-RP             |
| 13. | Comp. App. (AT)<br>(Ins) No. 134 of<br>2020 | Government of India, Through Office of<br>the Assistant Commissioner, GST &<br>Central Tax, Cuttack – II Division<br>Vs.<br>Abhijit Guhathakurta, Resolution<br>Professional, EPC Constructions India<br>Ltd. & Ors.<br><br><b>With</b> | Prasenjeet Mahapatra | Pratishtha Vij             |
| 14. | Comp. App. (AT)<br>(Ins) No. 144 of<br>2020 | Government of India<br>Through Office of the Assistant<br>Commissioner, GST & Central Excise,<br>Bhubaneswar –II Devision<br>Vs.<br>Abhijit Guhathakurta,<br>RP   | Prasenjeet Mohapatra |                            |
| 15. | Comp. App. (AT)<br>No. 184 of 2020          | Registrar of Companies<br>Vs.<br>Jai Shree Finance Services Pvt. Ltd.   | Kamal Kant Jha       | S. Chidambaram-R1<br>to R4 |

**For Admission (After Notice)**

|     |   |  |               |   |
|-----|---|--|---------------|---|
| 16. | Comp. App (AT)<br>(Ins) No. 909 of<br>2020 & I.A. Nos.<br>2947, 2948 of<br>2020 | Anil kaneria & Ors.<br>Vs.<br>Vineeta Maheshwari RP of Kaneria<br>Granito Ltd. | Abhishek Garg | Ravi Raghunath<br>Vineeta<br>Aakashi Lodha<br>Maheshwari-RP                         |
| 17. | Comp. App. (AT)<br>(Ins) No. 308 of<br>2021                                     | Virender Dawar<br>Vs.<br>A.O. Smith India Water Products Pvt.<br>Ltd. & Ors.   | Anshul Syal   | Gautam Khazanchi-<br>R1<br>Ruchi Kohli-R2<br>Garima-Intervenor<br>Pradyuman Kaistha |

**For Hearing**

|            |   |   |                                |                                       |
|------------|---|---|--------------------------------|---------------------------------------|
| <b>18.</b> | Comp. App. (AT)<br>(Ins) No. 611 of<br>2019 | TUF Metallurgical Pvt. Ltd.<br>Vs.<br>Wadhwa Glass Processors Pvt. Ltd.   | Vikash Jain                    | Vineet Arora<br>Debopriyo Moulik      |
| <b>19.</b> | Comp. App. (AT)<br>(Ins) No. 439 of<br>2020 | Raunaq EPC International Ltd.<br>Vs.<br>Hiranmaye Energy Ltd.<br>Formerly known as India Power<br>Corporation (Haldia) Ltd. | Praveen K. Mittal              | Rajarshi Banerjee                     |
| <b>20.</b> | Comp. App. (AT)<br>No. 379 of 2018          | Satori Global Ltd. & Anr.<br>Vs.<br>Shailja Krishna & Ors.<br><br><b>With</b>   | Swapnil Gupta                  | Ankur Mittal-R1<br>Ujjwal Banerjee-R4 |
| <b>21.</b> | Comp. App. (AT)<br>No. 395 of 2018          | Manjula Jhunjhunwala<br>Vs.<br>Shailja Krishna & Ors.   | Ujjal Banarjee<br>Akash Khuran | Ankur Mittal                          |

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**By order of Hon'ble Officiating Chairperson**  
-sd/-  
**Registrar**